GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:4838 ANSWERED ON:26.04.2010 STRIKE BY BSNL EMPLOYEES Botcha Lakshmi Smt. Jhansi;Paranjpe Shri Anand Prakash;Rani Killi Krupa

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Bharat Sanchar Nigam Limited (BSNL) employees associations/unions have served a notice to the Government to go on an indefinite nation-wide strike;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to ensure uninterrupted services of BSNL in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) Yes, Madam. Executive and Non-Executive employees of Bharat Sanchar Nigam Limited under the aegis of Joint Action Committee of BSNL Associations/Unions had given a notice for indefinite strike from 20th April, 2010 for settlement of the following demands:

- (i) Settle ITS Absorption issue.
- (ii) No Disinvestment/No Privatization of BSNL.
- (iii) No Retirement/No VRS.
- (iv) No unbundling of Last Mile Copper & Other Infrastructure.
- (v) No Outsourcing.
- (vi) Immediate Procurement of Mobile Lines.
- (vii) Ensure IDA Pension Revision to BSNL Retirees.

(c) In order to ensure uninterrupted services of BSNL, Secretary (Telecommunications)) and Hon'ble Minister of Communications and Information Technology met the representatives of the Unions/Associations on 01.04.2010 and 16.04.2010 respectively and persuaded them to withdraw the notice of strike. The strike was called off at about noon of 20th April, 2010 at the intervention of Hon'ble Minister of Communications and Information Technology.